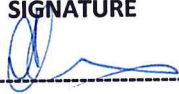


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 185/16	TP 74/17	Hearing	433(e) / 433(f)	Chem Trend Chemi cals Co. Pvt. Ltd. Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	ALANKAR SHARMA 9501621153		

Counsel for petitioner is present. He has filed a memo seeking adjournment on the ground that his senior counsel is unable to attend the Tribunal today.

List on 18.08.2017.


MEMBER (J)


MEMBER (T)